

(2)

Central Administrative Tribunal  
Principal Bench, New Delhi

C.P.No.182/02  
O.A.No.134/2000

Hon'ble Shri M.P.Singh, Member(A)  
Hon'ble Shri Shanker Raju, Member(J)

Thursday, this the 7th day of June, 2002

Shri Devesh Kumar Upadhyay  
s/o Shri Har Swarup Upadhyay  
r/o Vill. & P.O. Siria-ki-Nagaria  
District-Mathura.

.. Applicant

(By Advocate: Sh. D.P.Sharma)

Vs.

1. Shri S.C.Dutta  
Secretary-cum-Director General of Posts  
Dak Bhawan  
Sansad Marg  
New Delhi.
2. Shri S.K.Sinha  
Post Master General Bareilly-cum-Agra  
Region, Agra at Bareilly.
3. Shri B.B.Agrawal  
Sr. Supdt. Post Office  
Civil Lines  
Mathura.

.. Respondents

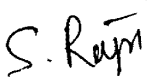
(By Advocate: Shri K.K.Patel)


O R D E R (Oral)

By Shanker Raju, M(J):

It has brought to our notice that High Court has stayed the operation of the Tribunal's order passed in OA 134/2000 vide CWP No.3079/2002 (CM No.5339/2002) dated 16.5.2002.

2. In view of this, CP is dismissed. Notices issued to the respondents are discharged. However, liberty is given to the applicant to revive the CP, if so advised, as and when the Writ Petition is finally decided.

  
(Shanker Raju)  
Member(J)

  
(M.P.Singh)  
Member(A)

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